

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

B.A.NO. 2178 OF 2020

(CRIME NO.5/2020 OF PULINKUNNU POLICE STATION, ALAPPUZHA
DISTRICT)

PETITIONER/ACCUSED NO.2:

MANESH, AGED 37 YEARS,
S/O.MOHANAN, KUDUNILATHUCHIRA HOUSE,
KAYALPPURAM MURI, WARD NO.2,
PULINKUNU PANCHAYATH,
ALAPPUZHA.

BY ADV. SRI.B. PRAMOD

RESPONDENT:

STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA , ERNAKULAM.

BY PUBLIC PROSECUTOR SRI. AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020